

PUNAJB VIDHAN SABHA SECRETARIAT

Unstarred Questions

**TO BE ASKED AT THE MEETING OF THE PUNJAB VIDHAN SABHA TO BE HELD ON
Tuesday, the 27th March, 2018 (Afternoon Sitting)**

To close down Service Centres

- 167. Sardar Kultar Singh Sandhwan, M.L.A.:-** Will the Chief Minister be pleased to state:-
- (a) whether it is a fact that the State Govt. has ordered to close down 67 service centres whereat the income was low and expenditure more;
 - (b) whether it is also a fact that as per the terms of written agreement signed between Akali-BJP Government and service centre company that if any service center is close down before completion of its time limit, the loss so caused will be compensated by the State Govt.
 - (c) if the replies to part (a) and (b) above be in the affirmative whether penalty of Rs 125 crore will not have to be borne by the State Government in lieu of closure of 67 centres before completion of the time limit of the same;
 - (d) as to what the Govt. has contemplated in respect of employees working in service centres who will get unemployed due to closing of the same?

Amendment with regard to imposition of Transport tax on Tractor

- 168. Sardar Kultar Singh Sandhwan, M.L.A.:-** Will the Chief Minister be pleased to state whether it is a fact that suggestions/objections were sought by the Centre Govt. from State Government up to 26th October, 2017 with regard to make an amendment on imposing transport tax on tractor under Central Motor Vehicle Act, 1989, if so, a copy pertaining to the reply sent by the State Govt. be furnished?

To crack down the liquor being sold through unauthorized liquor vends or box delivery

- 169. Sardar Kultar Singh Sandhwan, M.L.A.:-** Will the Chief Minister be pleased to state that whether it is a fact that liquor is being sold through the unauthorized liquor vends or through box delivery near the procurement centres during the paddy season ; if so, the action taken by the state Government in this regard ?

Misuse of funds in Red Cross societies of the Punjab

- 170. Sardar Kultar Singh Sandhwan, M.L.A.:-** Will the Health and Family Welfare Minister be pleased to state:-
- (a) whether it is a fact that a large scale of misuse of funds in all the District Red Cross Societies of the state during inquiry conducted as per the guidelines of Hon'ble Punjab & Haryana High Court;
 - (b) whether it is also a fact that the then Chief Minister of Punjab had issued stern directions to all the Deputy Commissioners of the State that no forcible fund of any kind for District Red Cross Societies be collected;
 - (c) whether it is also a fact that the forcible donation receipt from Rs 10,000 to Rs 20,000 in the name of District Red Cross Society is being issued to the persons acquiring arms license in some districts of the State even now; if so, the names of the Deputy Commissioners of the districts held responsible for forcible donation being collected?

Details of Govt. Colleges in the State

184. Shri Baldev Singh, M.L.A.- Will the Education Minister be pleased to state:-

- (a) the number of Govt. Colleges in the State togetherwith the details thereof;
- (b) the subject-wise number of sanctioned posts in aforesaid Govt. Colleges togetherwith the number of posts lying vacant;
- (c) the subject-wise details of teachers who teach in aforesaid Colleges and the detail of Heads under which the teachers are working ;
- (d) the College-wise number of students in aforesaid colleges alongwith the teachers-students ratio at present;
- (e) the time when recruitment of teachers in aforesaid colleges was last made togetherwith the details of recruitment from issuance of advertisement to release of selection list;
- (f) the detail of pending cases in Hon'ble High Court and Supreme Court regarding the same;
- (g) whether any ban has been imposed by the Govt. on recruitment of College Cadre; if so, the reasons therefor?

Number of posts at G.N.D.U Amritsar and Punjabi University, Patiala

187. Sardar Nirmal Singh, M.L.A.- Will the Education Minister be pleased to state:-

- (a) the total number of teaching, non-teaching & para-medical staff working at G.N.D.U Amritsar and Punjabi University, Patiala alongwith category-wise total number of posts out of those lying vacant;
- (b) the amount of monthly secretariat allowance, conveyance allowance and any other allowances; if paid, to the above said categories (category-wise) in these universities?

Chandigarh
The 26th March, 2018

Shashi Lakhanpal Mishra,
Secretary,
Punjab Vidhan Sabha.

C. Kaul 27/3/18
Superintendent
Punjab Vidhan Sabha
Chandigarh